

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).898/2009

(From the judgment and order dated 18/11/2008 in CRR No. 523/2008  
of The HIGH COURT OF CALCUTTA)

JEFFREY J.DIERMEIER &amp; ANR. Petitioner(s)

VERSUS

STATE OF WEST BENGAL &amp; ANR. Respondent(s)

(With appln. for stay and office report )  
(For final disposal)

Date: 10/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA  
HON'BLE MR. JUSTICE R.M. LODHAFor Petitioner(s) Mr.Shanti Bhushan, Sr.Adv.  
Ms.Nitya Ramakrishan, Adv.  
Mr.Rajendra Kr., Adv.  
Ms.Priya Rao, Adv.  
Mr. Sanjai Kumar Pathak,Adv.For Respondent(s) Mr. Y. Ramesh, Adv.  
Ms. Y. Vismai Rao, Adv.  
Ms. Puja Dhar, Adv.  
Mr. Y. Raja Gopala Rao,Adv.Mr. H.K. Puri ,Adv  
Ms.Priya Puri, Adv.  
Mr.V.M. Chauhan, Adv.UPON hearing counsel the Court made the following  
O R D E R

Not taken up.

[ Usha Bhardwaj ]  
Court Master[ Pushap Lata Bhardwaj ]  
Court Master